

**Court-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 75 of 2014**

**Dated 10<sup>th</sup> July, 2014**

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**Punjab State Power Corporation Ltd. .... Appellant(s)  
Versus  
Nabha Power Ltd. & Anr. .... Respondent (s)**

**Counsel for the Appellant (s): Ms. Swapna Seshadri  
Counsel for the Respondent(s): Mr. Sakesh Kumar for PSERL  
Mr. R.S. Joshi for R.1 & 2**

**ORDER**

Post the matter for hearing on **08.08.2014**. In the meantime,  
pleadings be completed.

**(Rakesh Nath)  
Technical Member**  
*ts/js*

**(Justice M. Karpaga Vinayagam)  
Chairperson**